

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:995
ANSWERED ON:29.11.2012
WELFARE OF MINORITIES IN BIHAR
Haque Shri Mohammad Asrarul

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) Whether the Union Government has received any proposal from the State Government of Bihar for sanctioning the programs to be run / being run for the welfare of the minorities in Bihar;
- (b) if so, the details thereof;
- (c) the number of proposals sanctioned by the Union Government out of the proposals received along with the number of pending proposals; and
- (d) the time by which the pending proposals are likely to be sanctioned by the Union Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS(SHRI NINONG ERING)

(a) to (d): All proposals received from the State Government of Bihar for sanction of funds under Scholarship Schemes and Multi Sectoral Development Programme (MsDP) for the welfare of minorities in Bihar during the 11th Five Year Plan were examined and all eligible proposals were sanctioned. During this period, under MsDP, proposals amounting to Rs. 523.30 crore were sanctioned and Rs. 424.08 crore were released, while under the Scholarship Schemes Rs. 175.73 crore were released to the Government of Bihar.

During the year 2012-13, proposals for sanction of funds for scholarships and for Rs. 340.08 crore under MsDP are awaited from the Government of Bihar.